## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: CP/37/2017

NAME OF THE PETITIONER

: VIJAYAKUMAR K KHATRI

NAME OF THE RESPONDENT

: SAI FORGE PVT LTD & 2 OTHS.

UNDER SECTION

: 241/242

S.No. Name (in Capital)

Represented by

Signature

SHARANYA VAIDYANATHAN COUNSEL FOR

For T. Poornam.

PETITIONER

Alchil Jain Keethi For T. K.Bhaekar

Counsel for Respondents.

**ORDER** 

Counsels for both the parties are present. Counsel for Respondent submitted that the direction given by this Bench on 11.09.2017 has been complied with and prayed for time to submit the details of the decision taken in the Board Meeting by way of an affidavit.

In the meantime, Counsel for the Respondent is also directed to file detailed reply in main CP. Put up on 26.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)